

Annexure-7												
Name of the Corporate Debtor				Mangalagiri Textile Mills Private Limi				Date of Commecement of Liquidation			21.07.2026	
List of Creditors as on 31.07.2026												
List of operational creditors (Government dues)												
											Amount in Rs.	
Sl.No	Details of claimant Department	Details of claim received		Details of claim admitted		Whether related party?	% of voting share in CoC, if applicable	Amount of contingen t claim	Amount of any mutual dues, that may be set- off	Amount of claim under verification	Amount of claim not admitted	Remark s, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim							
1	ESIC	8/14/2024	864649	457286	OC-Govt	Not Applicabl	Not Applicable	0	0	0	407363	
2	Asst. Commissioner	8/24/2024	6531661	6531661	OC-Govt	Not Applicabl	Not Applicable	0	0	0	0	
3	Spudt. APCPDCL	3/30/2025	29540770	27322814	OC-Govt	Not Applicabl	Not Applicable	0	0	0	2217956	
4	Asst. Commissioner	12/9/2024	1745340	1745340	OC-Govt	Not Applicabl	Not Applicable	0	0	0	0	
5	MTMC	1/23/2025	686959	505722	OC-Govt	Not Applicabl	Not Applicable	0	0	0	181237	
Total			39369379	36562823				-	-		2806556	

Golla Ramakantha Rao
Liquidator
In the matter of Mangalagiri Textile Mills Private Limited
Date: 31.07.2026